

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/00504/2019
with MA No.210/501/2019

Date of Decision: 05th August, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Mr. Rembulkar Prashant Ganpat Retired KH. Age 61 years,
 Office of Dy. The DY CE (Construction),
 Behind Reservation Office, Jawahar Road,
 Ghatkopar (E) 440 077.

R/o 19/2 Karuna Housing Society Ltd, Katemanewali,
 Near Nutan English High School, Kalyan (E)
 Thane East.

Applicant

(By Advocate Shri S.K.Tripathi)

VERSUS

1. General Manager, Through P CPO, Central Railway,
 1st Floor, GM Office Building,
 Chhatrapati Shivaji Maharaj Terminus, Mumbai 400 001.
2. Dy. Chief Engineer (Construction)
 Ghatkopar (E) Mumbai 400 077.
 Through Deputy Chief Personnel Officer (C)
 6th Floor, Chief Administrative Officer (C)'s Office,
 Central Railways, New Administrative Building,
 D.N. Road, Mumbai 400 001.
3. Dy. Chief Financial Advisor & Chief Accounts Officer/C
 Between Platform No.5 of WR and Platform 1 of CR.
 Dadar, Central Railway, Mumbai 400 014. - *Respondents*

ORDER (Oral)

Per : Shri R.N. Singh, Member (J)

After arguing for sometime, the learned
 counsel for the applicant seeks permission to
 withdraw the MA No.501/2019 which is purportedly
 filed for condonation of delay.

2. However, the learned counsel for the

applicant submits that the OA is in fact not barred by limitation or delay. Accordingly, the MA stands dismissed as withdrawn.

3. After arguing for sometime, the learned counsel for the applicant seeks permission to withdraw the present OA with liberty to file better OA by restricting the claim of the applicant only about pension and other retiral dues.

4. In view of the above, the OA stands dismissed as withdrawn with liberty as aforesaid in accordance with law.

(R.N. Singh)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

*kmg**